

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.87of 2014

Dated : 06th January, 2015

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of :

Powergrid Corporation of India Ltd. ...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms Poorva Saigal and Ms. Anushree
Berdhan

Counsel for the Respondent(s) : Mr. Rishabh Donnel Singh for MPPMCL,
Resp. No.2

ORDER

Today this appeal is fixed for arguments by the respondent's side.

Sh Rishabh Donnel Singh appearing for Respondent No.2 namely, Madhya Pradesh Trading Power Co. Ltd., submits that the reply filed by Respondent No.2 be treated as written submission and he does not want to make any more submissions.

Judgment Reserved.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/jps